

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ABW Infrastructure Limited

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	ABW Infrastructure Limited
2.	Date of incorporation of Corporate Debtor	01/05/2003
3.	Authority under which Corporate Debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201DL2003PLC120136
5.	Address of the registered office and principal office (if any) of corporate debtor	Rectangle-1, D-4, Saket District Centre, Saket New Delhi DI 110017 IN
6.	Insolvency commencement date in respect of corporate debtor	12-September-2019 (Order received on 13-September-2019)
7.	Estimated date of closure of insolvency resolution process	10-Mar-2020
8.	Name and Registration number of the insolvency professional acting as interim resolution professional	Anand Chandra Swain IBBI/IPA-002/IP-N00162/2017-18/10431
9.	Address and email of the interim resolution professional, as registered with the board	Expo Tower, Plot - 1307, Flat-4 (A&B), Nandankanan Road, P.o.-KIIT, Bhubaneswar, Odisha-751024 Email ID: anand.swain2@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Expo Tower, Plot - 1307, Flat-4 (A&B), Nandankanan Road, P.o.-KIIT, Bhubaneswar, Odisha-751024 Email ID: cirpabwinfra@rediffmail.com
11.	Last date for submission of claims	27-Sep-2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottees
13.	Names of insolvency professionals identified to act as authorised Representative of creditors in a class (three names for each class)	1) Name : Mr Subramanian Natarajan Regd. No.: IBBI/IPA-002/IP-N00698/2018-2019/12317 Address: Flat No 56, Pocket A-4, Konark Apartments, Kalkaji Extension, South, National Capital Territory Of Delhi-110019 Email: subrairp@gmail.com 2) Name : Mr Shyam Arora Regd. No.: IBBI/IPA-002/IP-N00546/2017-2018/11703 Address: 96, Aravali Apartment, Alaknanda, New Delhi, National Capital Territory of Delhi, 110019 Email: arora.shyaam@yahoo.com 3) Name : CA Niraj Kumar Tiwari Regd. No.: IBBI/IPA-001/IP-P01082/ 2017-18/11782 Address: PAMS & Associates, 31-32, Super Market, PO Joda, Dist: Keonjhar, Odisha - 758034 Email : tiwari_niraj20@yahoo.co.in
14.	(a) Relevant forms and (b) Details of authorized representatives are available at:	Webblink: https://ibbi.gov.in/home/downloads Details of Authorised Representatives are available at item No 13 above

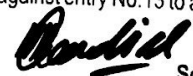
Notice is hereby given that the National Company Law Tribunal, Principal Bench, New Delhi has ordered the commencement of a corporate insolvency resolution process of the **ABW Infrastructure Limited** on 12-September-2019 (Order received on 13-Sep-2019).

The creditors of **ABW Infrastructure Limited**, are hereby called upon to submit their claims with proof on or before **27-September-2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [Real Estate Allottees] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Sd/-
Anand Chandra Swain
Interim Resolution Professional of
ABW Infrastructure Limited

Date : 14 September 2019
Place : Bhubaneswar

Registration No: IBBI/IPA-002/IP-N00162/2017-18/10431